

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

(CAA)-185(PB)/2017

**IN THE MATTER OF:**

**M/s Mirchi Movies (India) Limited  
Vs.**

.... **APPLICANT / PETITIONER**

**M/s Times Internet Limited**

.... **RESPONDENT**

**SECTION:**

**Under Section 230-232**

**Order delivered on 18.08.2017**

**Coram:**

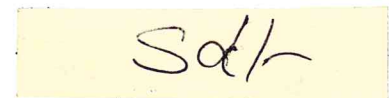
**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER** :- Mr. Abhishek Saith, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 1<sup>st</sup> September 2017.



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**